

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.630/MP/2020

- Subject : Petition for seeking appropriate dispensation and guidance in terms of the Minutes of Meeting dated 10.1.2020 between the Petitioner and the Respondents for implementation of closed bus operation of Unit 1 (connected to STU) and Unit 2 (connected to ISTS) at Petitioner's 2x300 MW coal based thermal generating station located at Tadali, Chandrapur in the State of Maharashtra.
- Date of Hearing : 12.7.2022
- Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner : Dhariwal Infrastructure Limited (DIL)
- Respondents : Power Grid Corporation of India Limited (PGCIL) and 6 Ors.
- Parties Present : Shri Sanjay Sen, Sr. Advocate, DIL
Shri Avijeet Lala, Advocate, DIL
Ms. Mandakini Ghosh, Advocate, DIL
Ms. Meha Chandra, Advocate, DIL
Ms. Suparna Srivastava, Advocate, CTU
Ms. Soumya Singh, Advocate, CTU
Shri Tushar Mathur, Advocate, CTU
Shri Sudhanshu S Choudhar, Advocate, MSLDC/MSETCL
Shri Mahesh Shinde, Advocate, MSLDC/MSETCL
Shri Rabi Chowdhury, DIL
Shri Subir Kumar Saha, DIL
Shri Aveek Chatterjee, DIL
Shri Bhaskar Kumar, DIL
Shri Shubhayu Sanyal, DIL
Shri Aditya Das, WRLDC
Ms. S. Usha, WRLDC
Shri Gajendra Singh Vasava, WRLDC
Shri Partha Sarathi Das, CTUIL
Shri Bhaskar Laxmanrao Wagh, CTUIL
Shri Swapnil Verma, CTUIL
Shri Siddharth Sharma, CTUIL
Shri Ranjeet Singh Rajput, CTUIL
Ms. Priyansi Jadiya, CTUIL
Shri Vikas Mundotia, WRPC

Record of Proceedings

The order in the present petition was reserved on 7.12.2021. However, the order could not be passed prior to the Chairperson Shri P. K. Pujari demitting the office. Accordingly, the matter is listed for hearing today through video conferencing.

2. Learned counsel for the parties submitted that the parties have already made their respective submissions in the matter, which may be considered.
3. After hearing the learned counsel for the parties, the Commission reserved the matter for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**